

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI**

**Transfer Original Petition (AT) (MRTP) No. 02 of 2017
(Old Compensation Application No. 51 of 2000)**

IN THE MATTER OF:

Macedon Indo Austrian Ventures Pvt. Ltd. ...Appellant

Versus

New Standard Engineering Co. Ltd. ...Respondent

Present: -

For Appellant: Mr. Aditya Narain and Mr. Mishra Raj Shekahr, Advocates

For Respondent: Mr. Raj Shekhar Rao, Mr. Abhishek Singh, Mr. Raghavkacker and Ms. ItiAgarwal, Advocates.

O R D E R

(Virtual Mode)

25.02.2021 Heard Learned Counsel for the Appellant, due to paucity of time, the matter is adjourned for Respondent submissions.

Let the matter be fixed 'For Hearing' on **03rd March, 2021.**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Mr. KanthiNarahari]
Member (Technical)**

SC/Bm.